

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
STARRED QUESTION NO. *505
TO BE ANSWERED ON 10.04.2017

KHADI RESEARCH AND DEVELOPMENT CENTRE

*505. SHRIMATI DARSHANA VIKRAM JARDOSH:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government proposes to set up a Khadi Research and Development Centre in the various parts of the country including Gujarat;
- (b) if so, the details thereof including progress made so far in this regard;
- (c) whether the Government proposes to issue fresh instructions to all PSUs/ Public Sector Banks/Railways/LIC, State Governments and other Government entities for use of Khadi items and also for inclusion of Khadi activities under MGNREGA programme; and
- (d) if so, the details thereof along with the other steps taken by the Government to boost up Khadi Udyog in the country?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI KALRAJ MISHRA)

(a) to (d): A statement is laid on the table of the House.

**STATEMENT REFERRED TO IN REPLY TO THE PART (a) to (d) OF LOK SABHA
STARRED QUESTION No.*505 FOR ANSWER ON 10.04.2017**

(a): No Madam.

(b): Does not arise.

(c): No instructions have been issued by the Ministry for use of Khadi items by PSUs, etc. and for inclusion of Khadi under MGNREGA programme.

(d): Does not arise. However, various measures including the following measures have been taken by the Government to increase production and sales of Khadi in the country:

- 1) An online application system has been made operational for disbursement of Market Promotion & Development Assistance (MPDA). Disbursement of financial assistance to Khadi Institutions (KIs) as well as Artisans is done directly to the bank accounts of the KIs and Artisans online under Direct Benefit Transfer (DBT) mode.
- 2) To boost Khadi Programme in the country Online Registration of Khadi Institutions has been started, so that maximum number of persons and NGOs can take up the Khadi Production and Sales activities.
- 3) Khadi and Village Industries Commission (KVIC) provides interest subvention for the bank finance availed for meeting working capital requirement of KIs under the Interest Subsidy Eligibility Certificate (ISEC) Scheme. The subsidy under the scheme is remitted directly to the cash credit account of KIs online.
- 4) 'Khadi Mark' has also been introduced to guarantee the genuineness and purity of khadi sold in the market.
- 5) Financial assistance is also being provided for the renovation/modernization of Sales Outlets of institutions as well as Departmental Sales Outlets (DSOs) and State KVIBs.
- 6) KVIC has applied to register "Khadi" as a word mark and "Khadi India" as a Trade mark in 27 classes for various products among 45 classes listed out in the IPR Act at National Level as well as has filed an online application for registering "Khadi" as a trade mark under International Bureau in European Union and other countries under 16 different class.
- 7) KVIC has taken the initiative to open premier "Khadi Showrooms" known as Khadi Lounge to make available premier Khadi products including designer products. Khadi products are also available through the KVIC Franchise Outlets. In Jaipur, Mumbai and New Delhi, Khadi Lounge has already been opened.
- 8) Opening of Khadi sales outlets at major Airports for introducing Khadi for the elite class at Visakhapatnam and Lucknow.
- 9) Khadi Reform and Development Programme (KRDP) has been restructured under KRDP Programme under which Khadi Institutions can develop their infrastructure, computer aided designs, common facility center and also renovate their Sales-outlet and work shed etc. at about 105 million USD.
- 10) Institutional sales and Bulk orders have been received from Oil & Natural Gas Corporation Ltd. (ONGC) Rs.47.00 cr, National Thermal Power Corporation Ltd. (NTPC) Rs.5.50 cr, Air India Rs.8.50 cr and Rural Electrification Corporation Ltd. (REC) Rs.1.00 cr.